

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE: (SHRI P. K. THUNGON) : (a) In the State of Uttar Pradesh, Nehru Yuvak Kendras are functioning in 28 districts.

(b) The total amount allocated to the Nehru Yuvak Kendras in the State of Uttar Pradesh during the current financial year so far is Rs. 23.05 lakhs.

(c) During 1981-82 the Nehru Yuvak Kendras located in the Districts of Pithoragarh and Almora were allocated funds amounting to Rs. 1,88,080/- and 1,29,500/- respectively which also included allocation of funds for meeting expenditure on adult education centres. During the current financial year, the Nehru Yuvak Kendras located in the Districts of Pithoragarh and Almora have been allocated funds amounting to Rs. 85,000/- and Rs. 82,000/- respectively. Additional funds for meeting the expenditure on adult education centres and past commitments, if any, will be allocated to these kendras on receipt of requirements of funds from them.

Electrification of Railway Tracks

1275. SHRI HARISH RAWAT: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total kilometrage of railway tracks electrified, so far; and

(b) what is the plan target for above purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) 5500 Rkms approximately.

(b) About 2800 Rkms during 6th Plan, depending on availability of funds.

India-Indonesia Cultural Agreement

1276. SHRI HARISH RAWAT: Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) when was the last cultural agreement between India and Indonesia signed ;

(b) whether there is any possibility of a cultural agreement being signed again between the two nations in the near future ; and

(c) so, by what if time ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (c) A Cultural agreement between India and Indonesia was signed on 29th December, 1955 which is still in force. The question of signing another cultural agreement, therefore, does not arise.

Construction of Chancery Building in Jakarta

1277. SHRI HARISH RAWAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) When the new chancery building in Jakarta will be completed;

(b) how much expenditure has been incurred on it to date ;

(c) when was the work started; and

(d) What are the reasons of delay, if any ?